

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4066**  
ANSWERED ON 10<sup>TH</sup> AUGUST, 2017

**NORMS FOR LAND ACQUISITION**

4066. SHRI JAGDAMBIKA PAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has laid down any directives/parameters for acquisition of land for construction of National Highways and flyovers;
- (b) if so, the details thereof along with the land acquired by the various States including Uttar Pradesh, for construction of National Highways, State-wise;
- (c) the details of the hectares of land acquired in various States during the Twelfth Five Year Plan for the said purpose and the details of the amount given under the compensation package, State/UT-wise;
- (d) the current status of the ongoing projects on National Highways No. 233 and 730 in Uttar Pradesh; and
- (e) the time by which these projects are likely to be completed?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) Yes, Madam. The land required for the development and maintenance of the National Highway (NH) projects including flyovers, is acquired under the provisions contained in Section 3 of the National Highways (NHs) act, 1956. State wise/year wise details of land acquired by the National Highways Authority of India during the 12<sup>th</sup> Five Year Plan (i.e. 2012-13 up to 2016-17) is enclosed as Annexure I. State wise/year wise details of compensation paid for land acquired by the National Highways Authority of India during the 12<sup>th</sup> Five Year Plan (i.e. 2012-13 up to 2016-17) are enclosed as Annexure II.

(d) and (e) Current Status of the ongoing projects on National Highways Nos. 233 and 730 are enclosed as Annexure III and Annexure-IV respectively.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4066 ANSWERED ON 10.08.2017 ASKED BY SHRI JAGDAMBIKA PAL REGARDING NORMS FOR LAND ACQUISITION**

State wise/year wise details of land acquired by the National Highways Authority of India during the 12<sup>th</sup> Five Year Plan (i.e. 2012-13 up to 2016-17)

Name of States	Possession (in Hectares)				
	2012-13	2013-14	2014-15	2015-16	2016-17
Andhra Pradesh	197	455	153	316	136
Assam	41	0	0	0	0
Bihar	439	235	351	539	195
Chhattisgarh	381	563	66	115	1
Gujarat	550	302	151	373	365
Goa	0	0	0	0	0
Haryana	687	218	87	1662	238
Himachal Pradesh	0	159	0	208	243
Jammu & Kashmir	15	66	0	12	15
Jharkhand	120	37	0	204	149
Karnataka	213	668	749	676	1126
Kerala	2	5	24	40	12
Madhya Pradesh	483	1992	883	111	354
Maharashtra	391	1336	561	988	470
Meghalaya	0	14	13	0	0
Orissa	396	236	190	940	411
Punjab	41	47	50	233	19
Rajasthan	1506	458	1723	1264	853
Tamil Nadu	803	315	855	325	189
Uttrakhand	11	23	89	437	1061
Uttar Pradesh	473	1227	566	307	1545
West Bengal	176	299	222	537	109
<b>TOTAL</b>	<b>6925</b>	<b>8655</b>	<b>6733</b>	<b>9287</b>	<b>7491</b>

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State wise/year wise details of compensation paid for land acquired by the National Highways Authority of India during the 12<sup>th</sup> Five Year Plan (i.e. 2012-13 up to 2016-17)

Name of States	Compensation deposited with Competent Authority for Land Acquisition				
	(in Rs. Crore)				
	2012-13	2013-14	2014-15	2015-16	2016-17
Andhra Pradesh	391.97	450.08	119.21	697.48	268.12
Assam	27.69	31.03	124.44	4.37	2.05
Bihar	164.29	525.28	630.82	2112.49	1112
Chhattisgarh	275.48	90.71	95.57	78.3	693.43
Gujarat	166.75	103.55	216.59	260.59	615.13
Goa	0	0.02	0	0	0
Haryana	803.69	537.03	2210.14	1662.41	771.36
Himachal Pradesh	1.84	515.64	12.99	920.31	1272.18
Jammu & Kashmir	90.53	129.36	48.37	89.38	0
Jharkhand	86	24.35	10.07	1556.2	700.85
Karnataka	400.26	476.74	736.93	342.08	807.16
Kerala	137.5	259.21	274.52	154.73	33.22
Madhya Pradesh	90.83	595.74	0	174.47	29.87
Maharashtra	430.99	925.07	610.29	2758.07	1055.63
Meghalaya	7.88	62.74	24.89	22.81	155.63
Orissa	176.6	69.68	497.33	520.16	427.03
Punjab	98.45	30.02	3.63	754	135.58
Rajasthan	81.56	269.59	433.66	531.95	759.3
Tamil Nadu	396.39	331.75	311.68	674.2	1442.98
Telangana	-	-	-	-	79.07
Uttarakhand	299.75	59.15	98.31	446.5	1039.5
Uttar Pradesh	493.86	1321	1393.17	6259.29	7888.22
West Bengal	782	986.13	1174.39	1913.65	341.85
<b>TOTAL</b>	<b>5404.31</b>	<b>7793.87</b>	<b>9027</b>	<b>21933.44</b>	<b>19630.16</b>

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) AND (e) OF LOK SABHA UNSTARRED QUESTION NO. 4066 ANSWERED ON 10.08.2017 ASKED BY SHRI JAGDAMBIKA PAL REGARDING NORMS FOR LAND ACQUISITION

**Current Status of National Highway No.233 (Entrusted to Uttar Pradesh Public Works Department)**

Sl No.	Name of Project	Length (KM)	Sanction Cost (Cr)	Date Start	of Physical Progress	Target date/time of Completion
1.	Rehabilitation and upgradation of Indo Nepal Border to Rudhali section (Km.0.00 to 65.870) of NH-233 in Uttar Pradesh to two lane with paved shoulder on EPC mode under NHDP Phase-IV	65.87	845.39 Sanction Cost and 393.08 Civil Cost	26.06.2015	30.65%	23.11.2017
2.	Rehabilitation and upgradation of Rudhali to Basti side approach of Ghaghra Bridge section [Km. 65+870 to Km. 122+270] of NH-233 in Uttar Pradesh to two lane with paved shoulder on EPC mode under NHDP Phase-IV	53.76	653.29 Sanction Cost and 397.50 Civil Cost	25.03.2015	80.98%	19.08.2017
3	Capacity augmentation to 2 lane with paved shoulder configuration on National Highways from km. 288.200 to km 292.00 of NH-233(28)	3.80	15.77 Sanction Cost and 10.85 Civil Cost	31.05.2016	74%	August, 2017

**Current Status of National Highway No.233 (Entrusted to National Highways Authority of India)**

Stretch	Target date of completion
4-Laning of Ghaghara Bridge-Varanasi section of NH-233, Pkg-I	12.06.2018
4-Laning of Ghaghara Bridge-Varanasi section of NH-233, Pkg-II	29.06.2018

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**Current Status of National Highway No. 730**

S No.	Name of Project	Length (KM)	Sanction Cost (Cr)	Date of Start	Date of Completion	Physical Progress	Remark
1	Construction of two lane with paved shoulder of Pilibhit-Puranpur section Km.0.000 to 38.00 (excluding tiger reserve area from km 20.200 to km 23.400) of NH-730 in the State of UP under EPC mode	33.21	176.94	31-3-17	22-10-18	0.78%	-
2-	Rehabilitation and Up-gradation of Puranpur - Khutar section (Km38.000 to 82.000) of NH-730 in the State of UP to two lanes with paved shoulder under EPC mode	44.13	225.96	21-12-16	20-06-18	11%	-
3-	Rehabilitation and Up-gradation of Khutar-Lakhimpur section (Km.82.00 to 140.00) of NH-730 in the State of UP to two lanes with paved shoulder under EPC mode	51.84	326.99	Agreement signed date 3-4-17 appointed date yet to be given.	-	-	Forest clearance has been sought for.
4-	Rehabilitation and Up-grad-ation of Lakhimpur -Sisiya section (Km.140.00 to 188.800) of NH-730 to two lanes with paved shoulder on EP mode in the State of UP.	48.80	296.50	Agreement signed dt 28-12-16 appointed date yet to be given.	-	-	Forest clearance has been sought for.
5-	Rehabilitation and Up-gradation of Sisiya-Nanpara section (Km.188.8 to 226.100) of NH-730 in the State of UP to two lanes with paved shoulder under EPC mode	37.46	213.52	18-3-17	17-9-18	0.5%	-
6-	Rehabilitation and Up-gradat ion of Bahraich-Shrawasti section (Km.248.40 to 310.00) of NH-730 in the State of UP to two lanes with paved shoulder.	61.90	388.83	Agreement signed date 23-9-16 appointed date yet to be given.	-	-	Forest clearance has been sought for.
7-	Widening to two lane carriageway with paved shoulder and strengthening from km 310.00 to 325.00 of NH-730 EPC MODE	14.65	69.60	27-06-16	26-07-17	100%	Work Completed
8-	Rehabilitation and Up-gradation of Tulsipur- Barhani Section (Km 351+000 to Km 385+000) of NH-730 to two lane with paved shoulder under EPC mode in the State of UP.	34.00	249.50	15-5-17	14-5-19	-	Work Started
9-	Rehabilitation and upgradation of NH-730 from km. 385.00 to 420.00	35.00	209.10	-	-	-	Second time bid

	to 2 lane with paved shoulders (excluding One ROB & its approaches at km. 404.950 & Major Bridge at km. 387.36 & at km 409.610)						invited and opened on 31-7-17.
10-	Strengthening from km. 420.00 to 454.00 of NH-730	34.00	37.63	13-6-17	12-3-18	65%	-
11-	Widening and strengthening from km 4540.00 to 470.900 and 474.00 to 484.00 of NH-730 EPC MODE	26.90	145.84	03-02-16	26-07-17	100%	Work Completed
12-	Widening & Strengthening from km 505.00 to 538.00 of NH-730	33.00	207.88	27-2-16	19-8-17	93%	-

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